Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

ANKA INDIA LIMITED

(CIN:L74900HR1994PLC033268)

Registered Office: Village & P O Kherki Daula, Gurgaon-122001, Haryana, India. **Tel:** 0124-41539232
Email: response@ankainda.com; **Website:** www.ankainda.com

This Post Offer Advertisement **("Post Offer Advertisement")** is being issued by Saffron Capital Advisors Private Limited (the **"Manager to the Offer"**), on behalf of Mr. Rakesh Kumar Trikha **("Acquirer 1")** and Mrs. Sulakashana Trikha **("Acquirer 2")**, collectively, **("Acquirers")**, in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 **("SEBI Regulations")**. The Detailed Public Statement with respect to the aforementioned offer was published on August 01, 2016 in Financial Express (English National Daily), Jansatta (Hindi National Daily and Registered Office of the Company) and Mumbai Lakshadeep (Marathi). Subsequently, corrigendum to DPS was published on October 14, 2016 **("Corrigendum")** in the same newspapers in which the DPS was published.

1. Name of the Target Company : Anka India Limited
2. Name of the Acquirer : Mr. Rakesh Kumar Trikha **("Acquirer 1")**, Mrs. Sulakashana Trikha **("Acquirer 2")**
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Alankit Assignments Limited
5. **Offer Details** :
   a. Date of Opening of the Offer : October 19, 2016
   b. Date of Closure of the Offer : November 02, 2016
6. Date of Payment of Consideration : November 16, 2016
7. Details of Acquisition :

S. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 10 per share	₹ 10 per share
7.2	Aggregate number of shares tendered	7,15,900	30,567
7.3	Aggregate number of shares accepted	7,15,900	30,327 (Note: 240 shares have been rejected by the Registrar to the Offer due to signature mismatch)
7.4	Size of the offer (Number of shares multiplied by offer price per share)	71,59,000	3,03,270
7.5	Shareholding of the Acquirers before Agreements / Public Announcement (No. & %)	**Acquirer 1:** Number of Shares: 1,41,242; % of Shares held: 5.13 **Acquirer 2:** Number of Shares: 1,41,242; % of Shares held: 5.13	**Acquirer 1:** Number of Shares: 1,41,242; % of Shares held: 5.13 **Acquirer 2:** Number of Shares: 1,41,242; % of Shares held: 5.13
7.6	Shares proposed to be acquired by way of Agreement **("Sale Shares")** • Number • % of Fully Diluted Equity Share Capital	4,17,982 15.18%	4,17,982 15.18%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	7,15,900 26.00%	30,327 1.10%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	14,16,366 51.44%	7,30,793 26.54%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre:- 2235467, 81.19% ^Post:- 1054599, 38.30%	Pre:- 2235467, 81.19% ^Post:- 1740172, 63.20%

^ 1. *Upon receipt of shareholders approval under regulation 31A of the SEBI LODR Regulations, 2015, **("SEBI Regulations")** the cumulative shareholding of the Acquirers and the PACs, i.e. Mr. Raman Trikha and Raman Trikha Entertainment Private Limited shall be removed from the Public Category and disclosed under the Promoters Category.*

2. *Upon receipt of shareholders approval under regulation 31A of the SEBI Regulations, shareholding of Mr. H.S Shethi, one of the current Promoters of the Target Company shall be removed from the Promoters Category and disclosed under the Public Category.*

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirers

SAFFRON
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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED
Company Identification Number: U67120MH2007PTC166711
605, Sixth Floor, Centre Point, J .B. Nagar, Andheri (East), Mumbai - 400 059, India.
Tel. No.: +91 22 4082 0914 - 906; **Fax No.:** +91 22 4082 0999
Email id: openoffers@saffronadvisor.com; **Website:** www.saffronadvisor.com
Investor grievance: investorgrievance@saffronadvisor.com
SEBI Registration Number: INM 000011211
Contact Person: Amit Wagle / Harshika Thakkar

Raka

Date: November 17, 2016 **Place:** Mumbai